GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION No.1309 TO BE ANSWERED ON 19.12.2022

Import of coal

1309. SHRI DEREK O' BRIEN:

Will the Minister of COAL be pleased to state:

- (a) the amount of coal imported by Coal India Ltd. this year, the details thereof;
- (b) the amount of imported coal purchased by power generation companies from Coal India Ltd. this year so far, the details thereof;
- (c) the reasons for low utilization of imported coal, the details thereof; and
- (d) the reasons that Coal India Ltd. imported coal, the details thereof the shortage of coal that led to import of coal?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a)&(b): Approximately 3.58 lakh tonne of coal has been imported by Coal India Limited (CIL) from Indonesia through the vendor namely M/s GHV-BDE-DIL (JV) during this year on behalf of Thermal Power Plants (TPPs) of State GENCOs and Independent Power Plant (IPPs). Orders for supply of imported coal were placed by CIL based on the 'Firm Orders' and the advance payment by various Power Generating Companies.

(c): As per data provided by Ministry of Power, 86% of the imported coal has been utilized.

(d): Considering the increasing electricity demand and for building up of coal stock at power plants before onset of monsoon, Ministry of Power (MoP) on 28.04.2022 advised power plants to import coal for blending purpose to meet 10% of their coal requirement. Subsequently, after reviewing the coal stock position, MoP on 01.08.2022 decided that the States/IPPs and Ministry of Coal may decide the blending percentage after assessing the availability of domestic coal supplies.
